

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR-482 001

Dated 28.7.06

Registration No. CCP 24/06

Swastin More

Applicant (s)

VERSUS

Shri H.B. Shrivastava

Respondent (s)

A copy of the ORDER dated 26.7.06 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

26.7.2006

None for the applicant.

Shri H.B. Shrivastava, counsel for
the respondents.

The learned counsel for the respondents has submitted a copy of order dated 5.7.2006 showing that the order of the Tribunal dated 18.5.2005 passed in OA 998/04 has been stayed by the Hon'ble High Court in writ Petition No. 3247/05(s), Union of India Vs. Swastin More.

In view of this no case of wilful disobedience has been made out. Accordingly the present CCP is dismissed.

Sd/-

(A.K. Gaur)
Judicial Member

Sd/-

(Dr. G.C. Shrivastava)
Vice Chairman

सत्य प्रतिनिधि
उप रजिस्ट्रार
DY. REGISTRAR
केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR